

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

MOTIVATIONAL WORKSHOP FOR ADVOCATES

25th to 28th February, 2019
(MPSJA)

PROGRAMME

DAY ONE: 25-02-2019 (Monday)

SESSION	TIME	TOPIC
I	10:30 am to 11:00 am	(i) Inaugural session (ii) Introduction of participants for the purpose and goal of the workshop – By Officers of the Academy
II	11:00 am to 12:00 noon	Role of Judiciary and Bar under the Constitution – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA
TEA BREAK (12:00 noon to 12:15 pm)		
III	12:15 pm to 1:15 pm	Primary & Secondary evidence and admissibility of evidence – By Shri Yashpal Singh, OSD, MPSJA
LUNCH BREAK (1:15 pm to 2:00 pm)		
IV	2:00 pm to 3:00 pm	Law relating to electronic evidence – By Shri Yashpal Singh, OSD, MPSJA
TEA BREAK (3:00 pm to 3:15 pm)		
V	3:15 pm to 4.15 pm	Framing of issues in Civil Cases – By Shri Pradeep Kumar Vyas, Director, MPSJA
SHORT BREAK (4.15 pm to 4.30 pm)		
VI	4:30 pm to 5.30 pm	Law relating to circumstantial evidence – By Shri Atul Anand Awasthy, Advocate, High Court of M.P.,

DAY TWO: 26-02-2019 (Tuesday)		
I	11.00 am to 12.00 noon	(i) Preparation of case for examination of witnesses (i) Presenting case before court (ii) Art of cross examination (iii) Art of arguments – By Shri Rajendra Tiwari, Advocate General, M.P.
<i>TEA BREAK</i> (12.00 noon to 12:15 pm)		
II	12:15 pm to 1:15 pm	Art of drafting plaints, written statements various interlocutory applications in civil matters, various applications/petitions in criminal matters, memos of appeal/revisions in civil & criminal matters – By Shri Imtiaz Hussain, Advocate, High Court of M.P.
<i>LUNCH BREAK</i> (1:15 pm to 2:00 pm)		
III	2:00 pm to 3:00 pm	ADR Procedure – Role of Advocates – By Shri D.K. Singh, Deputy Secretary, MPSLSA
<i>TEA BREAK</i> (3:00 pm to 3.15 pm)		
IV	3.15 pm to 4.15 pm	Key issues relating to plea bargaining and compounding in Criminal cases – By Ms. Swati Bajaj, OSD, MPSJA
<i>SHORT BREAK</i> (4.15 pm to 4.30 pm)		
VI	4:30 pm to 5.30 pm	(i) Major provisions of Advocates Act, 1961 (ii) Major provisions of Bar Council of India Rules, 1975 (iii) Constitutional values, norms of ethics, professions conduct and behavioral aspects in & out of Court – By Shri Rakesh Pandey, Advocate, High Court of M.P.

<u>DAY THREE: 27-02-2019 (Wednesday)</u>		
I	11.00 am to 12.00 noon	Law relating to trial of sessions cases – By Shri S. N. Khare, Retired District Judge
TEA BREAK (12.00 noon to 12:15 pm)		
II	12:15 pm to 1:15 pm	Examination of witness in Criminal Cases – By Smt. Sangeeta Yadav, Faculty Member, MPSJA
LUNCH BREAK (1:15 pm to 2:00 pm)		
III	2:00 pm to 3:00 pm	Legal research and problem solving – By Shri Yashpal Singh, OSD, MPSJA
TEA BREAK (3:00 pm to 3.15 pm)		
IV	3.15 pm to 4.15 pm	Framing of Charges – By Shri Pradeep Kumar Vyas, Director, MPSJA
SHORT BREAK (4.15 pm to 4.30 pm)		
VI	4:30 pm to 5.30 pm	Latest trends in law relating to Motor Accident Claim Cases – By Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA

<u>DAY FOUR: 28-02-2019 (Thursday)</u>		
I	10:30 am to 11:30 am	Leading case laws, points relating to summarization and translation & article writing in legal topics – By Shri Pradeep Kumar Vyas, Director, MPSJA
<i>TEA BREAK</i> (11:30 am to 12:00 noon)		
II	12:00 noon to 1:00 pm	Art of Judgment writing (Civil & Criminal Cases) – By Shri Pradeep Kumar Vyas, Director, MPSJA
<i>LUNCH BREAK</i> (1:00 pm to 2:00 pm)		
III	2:00 pm to 3:00 pm	Marshaling and appreciation of evidence – By Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA
<i>TEA BREAK</i> (3:00 pm to 3:15 pm)		
IV	3:15 pm 4:00 pm	Tips for preparation of HJS examination – By Shri Jogindra Singh, Registrar, (Examination & Labour Judiciary) High Court Of MP
V	4:00 pm onwards	Open Interactive Session followed by Valedictory Session – By Officers of the Academy

- Note:** - (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR